

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING: INDORE

Original Application No.201/00230/2015

Indore, this Monday, the 12th day of March, 2018

HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Shri Radheshyam
S/o Shri Nanuram,
H.No. 221, Rajeev Nagar,
Shamshan Ghat,
Ratlam (M.P.)-457001

-Applicant

(By Advocate –None)

V e r s u s

1. Union of India,
through the General Manager,
Western Railway,
Church Gate, Mumbai-400020

2. The Divisional Railway Manager,
Office of DRM,
Western Railway,
Divisional Office,
Ratlam Division,

3. The Sr. Divisional Finance Manager,
O/o Sr. DFM, Western Railway,
Ratlam Division,
Ratlam-457001

4. The Senior Chief Mechanical Officer,
O/o Sr. CNO (Estt.) Western Railway,
Ratlam Division, Ratlam-457001

- Respondents

(By Advocate –Shri P.R. Bhatnagar)

OR D E R (ORAL)**By Uday Kumar Varma, AM**

None for the applicant. Despite repeated calls none appeared on behalf of the applicant. The same was the case on the last date of hearing i.e. on 13.12.2017. It seems that the applicant has lost interest in pursuing this matter any more.

2. Accordingly, this Original Application is dismissed in default and for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Uday Kumar Varma)
Administrative Member

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